GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1553 ANSWERED ON:18.11.2010 DEDUCATION OF FUNDS FOR MSDP Shanavas Shri M. I.

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether some State Governments are engaged in deducting the States contribution of Multi-Sectoral Development Funds (MSDP);
- (b) if so, whether the Government shall be constituting a enquiry committee to look into the alleged deduction of funds for Multi-Sectoral Development Project; and
- (c) if so, the details of States contribution of Multi-Sectoral Development Funds, especially by Kerala and West Bengal for the period of 2007-09?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) OF MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) to (c): Multi-sectoral Development Programme (MsDP) which was implemented from 2008-09, essentially tops up existing Centrally Sponsored Schemes (CSS) which address various developmental deficits in the identified minority concentration districts in 20 States/UTs. Projects approved under MsDP supplements existing CSS and are implemented as per the guidelines of CSS concerned. Wherever there is a State share component, central fund is released with advice to State for releasing of State share component. The details of Centre and State contributions approved under MsDP, including Kerala and West Bengal from 2008-09 are annexed. The implementation of MsDP is monitored at district, State/UT and Centre at regular intervals to ensure that the programme is implemented properly.